NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/189/2016 PETITION NUMBER : P. Sengodan & 2 others NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Const for Petiti (1.) Sandoepkumas **ORDER** 2.) Counsels for both the parties are present and prayed for time to make final submissions: At request, time is enlarged. Put up on 18.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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